NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4

others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

1. S. Avarindan

Counsel presented by

Signature

Counsel presented by

Counsel presented by

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3) KiRANKAMY

G.V. MOHAN KUMAR

4) Indhumalty b.

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<u>ORDER</u>

Counsel for Petitioner present. Counsel for R1 present. Counsel for R2 present. Counsel for R3, R4 and R5 present. At request, time is enlarged. Matter is posted for final arguments. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)